

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 25th day of *January, 2019*.

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Original Application Number. 330/01633/2014.

Lallan Prasad Singh.

.....Applicant.

VE R S U S

Union of India and others.

.....Respondents

Advocate for the applicant : Shri Shams U Zaman (absent)
Advocate for the Respondents: Shri Sanjay Kumar Ray

O R D E R

List revised. None is present for the applicant. A perusal of order sheets show that on previous listed date i.e. 16.11.2018 counsel for the applicant was not present. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)
MEMBER- J.**

Anand...